

32

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For admission	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Y V Prathasarathy, YP Gokul & Smt YP Chaitanya for R-5, V F Kumbar & M Narayanaswamy Advocates for R-1

ADVOCATE FOR PETITIONER/s:

MUKESH YADAV
8050162057

Pankaja, C.S. PCS

ADVOCATE FOR RESPONDENT/s:

T. P. MUTIANNANNA
9480184852

ANILHA AATRESH
9742837595

V.F. KUMBAR
9448793942

for Petitioner

RESP. 2

RESP. 5 (PROXY).

RESP. 1.

Mukesh Yadav

T. P. Mutianna

Anilha

V.F. Kumbar

ORDER

Heard Shri Mukesh Yadav Learned Counsel for the Petitioner along with Mr. Pankaj PCS and Shri. T.P Muthanna Learned Counsel for the Respondent No.2 and Ms. Anisha Aatresh Proxy Counsel for the Respondent No.5 and Shri V.F Kumbar Learned Counsel for the Respondent No.1 .

Heard in-part. The Learned Counsels of both the parties are directed to file the gist of arguments going to be made along with the copy of the citations relied upon. The Learned Counsels of the Respondents are directed to file the objections well before the next date of hearing duly serving the copy on the other side. Post the case for admission on **10.07.2019.**


MEMBER(T)


MEMBER(J)

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Verified


Court Officer